NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/153/CAA/2017

&

PETITION NUMBER

: CP/197/CAA/2017

NAME OF THE TRANSFEROR

: CHENNAI NETWORK INFRASTRUCTURE LTD

NAME OF THE TRANSFEREE

: GTL INFRASTRUCTURE

UNDER SECTION

: SEC 7

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Mr. Amindh Pandian (cr. coursel) Coursel for

Josep am

for ABISHER RAMAN & FAWAN JHABAKH

(9686603576).

ORDER

Counsel for the Petitioner present and submitted the arguments in relation to CP/197/CAA/2017. The Applicant is directed to publish notice about the hearing of the petition in the newspapers, one in English and the other in vernacular language, preferably in the same newspapers in which the earlier notice was issued, have not less than ten days before the next date of hearing. Put up on 11.12.2017 at 10.30 A.M.

> -Sd-MEMBER (JUDICIAL)

ghk